



सत्यमेव जयते

GOVERNMENT OF TRIPURA
URBAN DEVELOPMENT DEPARTMENT

THE TRIPURA MUNICIPAL (DELIMITATION OF CONSTITUENCIES)
(5TH AMENDMENT) RULES, 2015

GOVERNMENT OF TRIPURA
URBAN DEVELOPMENT DEPARTMENT

NO.F.14(1)-UDD/DUD DEL 2015 ৮০৭-৬০ Dated, Agartala, The 7th Aug. 2015.

NOTIFICATION

In exercise of the powers conferred by Section 274 of the Tripura Municipal Act, 1994, the State Government hereby makes the following Rules, further to amend the Tripura Municipal (Delimitation of the Constituencies) Rules, 1994, namely:-

1. **Short title and commencement:**
 - (1) These rules may be called the "Tripura Municipal (Delimitation of Constituencies) (5th Amendment) Rules, 2015";
 - (2) They shall come into force at once.
2. **Amendment of Schedule under Form-"A":**

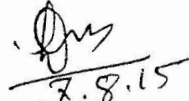
In Column No.6 of THE SCHEDULE under Form-"A" of the Tripura Municipal (Delimitation of the Constituencies) Rules, 1994 (hereinafter referred to as the 'Principal Rules', the word "*General*" above 6(c), shall be substituted with the word "*Un-Reserved(UR)*".
3. **Amendment of Schedule under Form-"B":**

In Column No.6 of THE SCHEDULE under Form-"B" of the Principal Rules, the word "*General*" above 6(c), shall be substituted with the word "*Un-Reserved(UR)*".
4. **Amendment of Schedule under Form-"C":**

In Column No.5 of THE SCHEDULE under Form-"C" of the Principal Rules, the word "*General*" above 5(c), shall be substituted with the word "*Un-Reserved(UR)*".
5. **Amendment of Schedule under Form-"D":**

In Column No.5 of THE SCHEDULE under Form-"D" of the Principal Rules, the word "*General*" above 5(c), shall be substituted with the word "*Un-Reserved(UR)*".

By order of the Governor.


(Smt. Purnima Das)
Deputy Secretary to the
Government of Tripura


To

GOVERNMENT OF TRIPURA
URBAN DEVELOPMENT DEPARTMENT

NO.F.14(1)-UDD/DUD/DEL/2015/4327-67 Dated, Agartala, The 14th Aug.2015.

CORRIGENDUM

Please read the Para No.5 as "Amendment of Schedule under Form - "D" instead of
"Amendment of Schedule under Form - "C" as mentioned in the Notification No.F.14-
UDD/DUD/DEL/2015/4117-40 dated 07.08.2015.


14.8.15
(Smt. Purnima Das)
Deputy Secretary to the
Government of Tripura